

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

ORDER SHEET

APPLICATION No.

of

Applicant(s):
Advocate for
Applicant(s) :

Respondent(s) :
Respondent (s) :

Notes of the registry	Orders of the Tribunal
	O.A. No. 290/00352/15
	Date of Order : 11/09/2015
	Mr Aswini Swami present for applicant.
	No intimation regarding service of notices on the respondents has been filed.
	Matter relates to seeking options from the applicant after transfer from Kendriya Vidyalaya Kavaratti to Kendriya Vidyalaya No. 4, Jaipur and is in the jurisdiction of CAT Jaipur Bench. Accordingly, case file may be transferred to CAT Jaipur Bench, as per procedure, for further hearing.
	Put up the matter on 02/11/2015 before the CAT Jaipur Bench.
	 [Meenakshi Hooja] Administrative Member
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